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**14.03 hrs.**

*The Lok Sabha re-assembled after Lunch at three minutes  
past Fourteen of the Clock.*

(Shri P.H. Pandian *in the Chair*)

MR. CHAIRMAN: The House shall now take Matters under Rule 377.

**Title: Need to introduce LPG as auto fuel using replaceable cylinders to check vehicular pollution.**

SHRI A. NARENDRA (MEDAK): Sir, LPG for automobiles can be supplied either through dispensing stations or through replaceable cylinders. Since setting up dispensing stations is very expensive and time-consuming process, it would be better to permit replaceable cylinders to be used for introduction of LPG as auto fuel. I am given to understand that sufficient safety safeguards for replaceable cylinders have already been developed by the Automotive Research Association of India along with certain private sector companies. Conversion kits for two-wheelers and three-wheelers manufactured by the industry have been tested and certified by the statutory certification authority, viz., Vehicular Research Development Establishment. A pilot project conducted by the Government of Andhra Pradesh under the aegis of the Transport Department has been successful.

I request the Government to kindly give instructions to the concerned authority to implement the introduction of LPG as auto fuel using replaceable cylinders as this is a practical way of reducing vehicular pollution.